

IN THE HIGH COURT OF JHARKHAND AT RANCHI

A.B.A. No. 2942 of 2020

Subhash Gope Alias Subhash Kumar Gope ...Petitioner

-V e r s u s-

The State of Jharkhand ... Opp. Party

CORAM: - HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner :- Mr. Mukesh Kumar Mehta, Advocate

For the State :- Mr.Vivekanand Jha, A.P.P.

02/09.09.2020

The present case is taken up through video conferencing.

Call for the case diary from the concerned court below.

Put up this case after four weeks under the appropriate heading.

(Rajesh Shankar, J.)

Ritesh/